incipient sick and their earlier revival/rehabilitation packages had failed to achieve desired results. The Government has decided to sell that much of surplus land of IDPL and RDPL to Government agencies as would be required to clear the outstanding liabilities, implement Voluntary Retirement Scheme (VRS)/Voluntary Separation Scheme (VSS) to pave way for their closure, manage the remaining land in accordance with guidelines of Department of Investment and Public Assets Management/Department of Public Enterprises and if need be, vest it in a Special Purpose Vehicle (SPV). The Government has decided that after liabilities have been met, balance sheet cleansed and VRS/VSS effected, IDPL and RDPL be closed.

Fulfilment of Government Assurances

209. SHRI TIRUCHI SIVA: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

- (a) the details of the number of assurances given by Ministers on floor of the House in the last three years;
- (b) the details of the number of assurances that have not yet been fulfilled and are pending;
 - (c) the reasons for such pendency; and
- (d) the steps being taken to follow-up with respective Ministeries for fulfilment of pending assurances?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) Details of number of assurances given by Ministers on floor of the House in the last three years and number of assurances that have not yet been fulfilled and are pending:—

| Year | Total no. of Assurances | No. of Assurances Implemented | No. of Assurances Dropped | Pending |
|------|----------------------------|-------------------------------------|---------------------------------|---------|
| 2014 | 1189 | 77 9 | 126 | 284 |
| 2015 | 907 | 440 | 154 | 313 |
| 2016 | 970 | 152 | 238 | 580 |
| 2017 | Nil | Nil | Nil | Nil |

⁽c) The responsibility of Implementation of Assurances primarily lies with the Ministries/Departments concerned with the Assurances. The Ministry does not pursue individual assurances.

(d) While forwarding the extracts of each assurance, the Ministry informs the concerned Ministry that the assurance is required to be fulfilled within a period of three months from the date of assurance and that the time limit has to be strictly adhered to. The Ministry of Parliamentary Affairs also holds meetings with officers of various Ministries/Departments from time to time to review the pendency position of the assurances with a view to expedite their implementation.

Funding of PCPIR project in Odisha

- 210. SHRI NARENDRA KUMAR SWAIN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that at present the Petroleum, Chemicals and Petrochemical Investment Regions (PCPIR) Policy envisages funding for Viable Gap Funding (VGF) under the PPP Mode;
- (b) whether the Ministry has received proposal from the Government of Odisha for funding the same in the shape of grant instead of VGF for successful implementation of the PCPIR project at Paradeep in Odisha; and
 - (c) whether the Ministry would furnish the status of the request?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. The existing policy on Petroleum, Chemicals and Petrochemical Investment Regions (PCPIR) provides for Viable Gap Funding (VGF) for creation/upgradation of external physical infrastructure in PCPIRs under Public Private Partnership (PPP) Mode.

(b) and (c) Yes, Sir. The Department of Chemicals and Petrochemicals has received a proposal from Government of Odisha for budgetary support amounting to ₹ 1147 crore from Government of India instead of VGF support. Government of India had approved VGF support amounting to ₹ 716 crore to Odisha PCPIR at various stages. However, there is no provision to adjust VGF against Grants. As part of revision of existing PCPIR policy, this Department has incorporated to make provision of grants/budgetary support to the tune of ₹ 1000 crore for each PCPIR, including the existing PCPIRs, in the draft revision of policy.

Growth rate of Indian drug formulation market

- 211. SHRI K. R. ARJUNAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that Indian drug formulation market grew by 15.3 per cent in August to ₹ 9643 crore over the corresponding month last year;